## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CAA-18(PB)/2018

IN THE MATTER OF:

Mass Estates Pvt. Ltd. & Vidhya Metal Manufacturing Company Pvt. Ltd. .... APPLICANT / PETITIONER

SECTION:

**Under Section 230-232** 

Order delivered on 19.02.2018

Coram:

Dr. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA, HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

Mr. Rekha Mittal, Prac. CS

For the Respondent(s):-

**ORDER** 

Order is Reserved

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

(Dr. DEEPTI MUKESH) MEMBER (JUDICIAL)